

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 06.08.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	St No. 3791/20	Dharmesh C Mirani v/s MCGM	Ad-Interim Order	Adv. K. Andrews	
2	St No. 3792/20	Dharmesh C Mirani v/s MCGM	Ad-Interim Order	Adv. K. Andrews	
3	St No. 3793/20	Dharmesh C Mirani v/s MCGM	Ad-Interim Order	Adv. K. Andrews	
4	St No. 3794/20	Dharmesh C Mirani v/s MCGM	Ad-Interim Order	Adv. K. Andrews	
5	SU 164/14	Bhagwandas N. Tolani v/s MCGM	N.M. Hrg.	Adv Kudalkar	
6	St 3814/20	Ashwin Sethia V/s MCGM	N.M. reply	Adv Bipin Joshi	
7	St 3815/20	Lalman Gupta V/s MCGM	N.M. reply	Adv Bipin Joshi	
8	St 3816/20	Bharat Gupta0 V/s MCGM	N.M. reply	Adv Bipin Joshi	